

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 480 of 2020

IN THE MATTER OF:

Jaypee Aman Owners Welfare Association

...Appellant

Versus

NBCC (India) Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. P. Nagesh and Mr. Harshal Kumar, Advocates.

For Respondents: Mr. Mohit Kishore and Ms. Raveena Rai, Advocates for R-1 (NBCC).

Mr. Sumant Batra and Ms. Niharika Sharma Advocates for R-2 (RP).

Mr. Bishwajit Dubey, Mr. Uday Khare and Aditya Marwah, Advocates for R-3 (IDBI).

O R D E R

(Through Virtual Mode)

19.06.2020 Pleadings may be completed within two weeks.

Mr. Bishwajit Dubey, learned counsel for Respondent No. 3 (IDBI) prays for grant of some time to seek instructions from Respondent No.4 (IFCL) and No.5 (LIC).

List this appeal 'for admission (after notice)' on **10th July, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

am/gc